BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) NO. 356/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M.

Name of the Company Under Section		Jai Balaji Industries Ltd -Vs- Jai Venktesh Concast Pvt Ltd 8 & 9 IBC		

1. Uttam Skanma, Advocate & For Ne Opperational Credition Warnes 19.07.17

<u>13 07 2017 – C.P.(I.B) No.356/KB/2017 – Jai Balaji Industries Ltd. Versus Jai Venkatesh Concast Pvt. Ltd.</u>

ORDER

Ld. Lawyer on behalf of Operational Creditor is present and prays for some time as the Ld. Counsel appointed in the instant case is unable to be present in the court today. Heard, prayer is allowed.

Fixed on 18.07.2017.

MANORAMA KUMARI MEMBER(J)